

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**



**ORIGINAL APPLICATION NO. 180/2023/EZ**

**In Re: Unchecked cattle sheds on the opposite side of  
police outpost in Bidhannagar, dispute regarding its  
demolition**

.....APPLICANT(S)

**COMMITTEE REPORT ON AFFIDAVIT FILED BY  
THE WEST BENGAL POLLUTION CONTROL  
BOARD.**

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Filed by

**DIPANJAN GHOSH  
ADVOCATE  
HIGH COURT AT CALCUTTA**

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BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60  
years, by faith-Hindu, Occupation- Service, residing at  
Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do  
hereby solemnly declare and say as follows:-

06 FEB 2024

01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case.

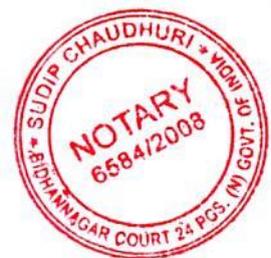
I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 07.12.2023.

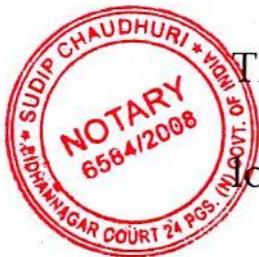
03. That, the Hon'ble National Green Tribunal vide order dated 07.12.2023, constituted a committee comprising of the following members: -

- i) Senior Scientist, West Bengal Pollution Control Board;
- ii) Senior Scientist, Central Pollution Control Board;

06 FEB 2024



- iii) Municipal Commissioner of the Bidhannagar Municipal Corporation or any Senior Officer assigned by him; and
- iv) Commissioner of Police, Bidhannagar or any Senior Officer assigned by him.

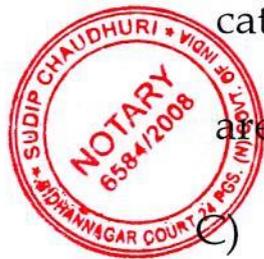


The State Board is directed to act as the Nodal Body for all logistic purposes.

04. That, in compliance with the order of the Hon'ble National Green Tribunal, the Committee visited the said site on 04.01.2024.
05. That, from the joint inspection conducted on 04.01.2024, the Committee members made the following observations:
- A) Two cattle sheds were found located on the bank of a feeder sewage canal opposite the Jagatpur Police Outpost.

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B) It was learnt that the canal starts near Joramandir Baguihati and drains into the Kestopur Canal. The two cattle sheds together occupy approximately 40ft X 40ft area.



C) One cattle shed is owned by Sri Ratan Kr. Dey. His son, Sri. Bapi Dey, who was present during the inspection, claimed that the cattle shed is constructed on own land and is running for more than forty years. It has 62 cattle (cows and buffaloes).

D) The other cattle shed is run by Sri Avay Mahato and has 13 cattle (cows). This shed is constructed on land owned by Sri Manu Pal. The two sheds have bamboo structure with tiled roof. Milk extracted is sold to local vendors.

E) The liquid and solid waste including animal excreta, floor wash, etc. is discharged directly into the sewage canal.

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F) However, no obstruction of normal flow (due to solid discharge) of canal water was observed during inspection.

G) The locality is a congested mixed locality with residential and commercial establishments co-existing side

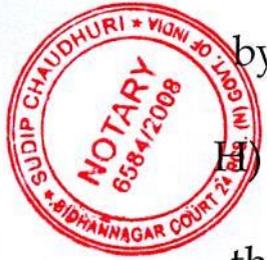
by side.

H) Two multi-storied buildings exist immediately next to the cattle sheds and these are also very close to the earthen embankment of the feeder sewage canal.

I) It was also informed by the owner that earlier the area had more than 20 cattle houses along the sides of sewage drain/ canal but gradually the area has become congested with human settlement.

J) However, the houses too in this area are built very close to drain/ canal near eroded embankment without permanent guard wall.

K) The owner of cattle sheds could not show any statutory licenses during the inspection.



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06. That, the Committee members made the following remarks from the said joint inspection:

- a) The cattle sheds are operating without valid licenses and environmental safeguards.
- b) The owners should obtain all necessary applicable clearances from all concerned departments/ authorities.

Copy of the inspection report of the Committee is annexed herewith and marked with letter "R".

07. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

  
S. CHAUDHURI  
\* NOTARY \*  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

  
DEPONENT

06 FEB 2024

SL. NO. 218/2024

8

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

## VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-



1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 7 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Dipayan Ghosh*

Identified by me  
Advocate  
WBPCB

*Sri Subrata Ghosh*

DEPONENT

*S. Chaudhuri*

**S. CHAUDHURI**  
**\* NOTARY \***  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs

06 FEB 2024

**INSPECTION REPORT**  
in the matter of O.A. 180/2023/EZ



Reference	<i>Order of the Hon'ble NGT dated 07.12.23 in case no O.A. 180/2023/EZ wherein it has been directed that a Committee comprising members from the Bidhannagar Police Commissionerate, Bidhannagar Municipal Corporation, Central Pollution Control Board (CPCB) and West Bengal Pollution Control Board (WBPCB) will visit the cattle sheds operating opposite Jagatpur Police Outpost within Bidhannagar Corporation area and report.</i>
Date & Time of inspection	04/01/2024 (12.00 noon onwards)
Inspecting Officers	1. Smt. A. Sagar, IPS, DCP, Airport Div, Bidhannagar Police Commissionerate 2. Sri A. Pathak Scientist D, CPCB 3. Sri S Bhattacharya, Supt. Engineer, Bidhannagar Municipal Corporation 4. Smt. S. Kundu, SEE, WBPCB 5. Sri D. Das, AEE, WBPCB
Representative of unit present during inspection	Sri Bapi Dey (son of cattle shed owner Sri Ratan Kumar Dey)

**Observation:**

Two cattle sheds were found located on the bank of a feeder sewage canal opposite the Jagatpur Police Outpost. It was learnt that the canal starts near Joramandir Baguihati and drains into the Kestopur Canal. The two cattle sheds together occupy approx. 40 ft X 40 ft area.

One cattle shed is owned by Sri Ratan Kr. Dey. His son, Sri Bapi Dey, who was present during the inspection, claimed that the cattle shed is constructed on own land and is running for more than forty years. It has 62 cattle (cows and buffaloes). The other cattle shed is run by Sri Avay Mahato and has 13 cattle (cows). This shed is constructed on land owned by Sri Manu Pal. The two sheds have bamboo structure with tiled roof. Milk extracted is sold to local vendors.

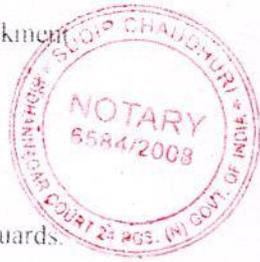
The liquid & solid waste including animal excreta, floor wash, etc is discharged directly into the sewage canal. However, no obstruction of normal flow (due to solid discharge) of canal water was observed during inspection.

The locality is a congested mixed locality with residential and commercial establishments co-existing side by side. Two multi-storied buildings exist immediately next to the cattle sheds and these are also very close to the earthen embankment of the feeder sewage canal.

It was also informed by the owner that earlier the area had more than 20 cattle houses along the

sides of sewage drain canal but gradually the area has become congested with human settlement. However, the houses too in this area are built very close to drain/canal near eroded embankment without permanent guard wall.

The owner of cattle sheds could not show any statutory licenses during the inspection.



**Remarks:** The cattle sheds are operating without valid licences and environmental safeguards. The owners should obtain all necessary applicable clearances from all concerned departments authorities.

*A. Sagar*  
15/01/24  
Commissioner of Police  
Bidhannagar Police Division  
Bidhannagar Commissionerate

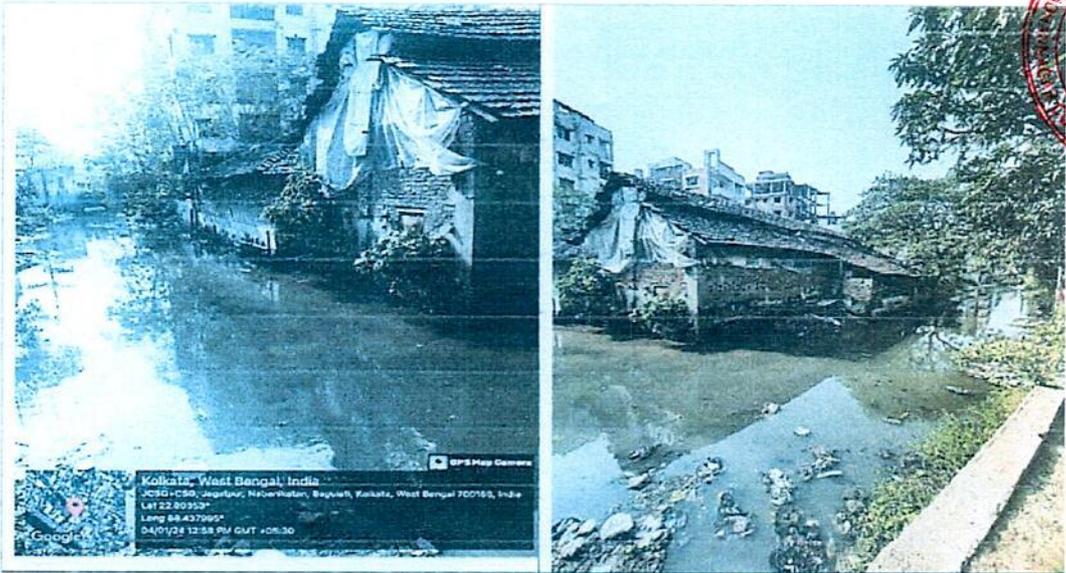
*A. Pathak*  
A. Pathak, Scientist D,  
Central Pollution Control Board

*Sanjib Bhattacharya*  
15/01/24  
S. Bhattacharya, Supt. Engineer,  
Bidhannagar Municipal Corpn  
SANJIB BHATTACHERYYA  
Superintending Engineer  
Bidhannagar Municipal  
Corporation

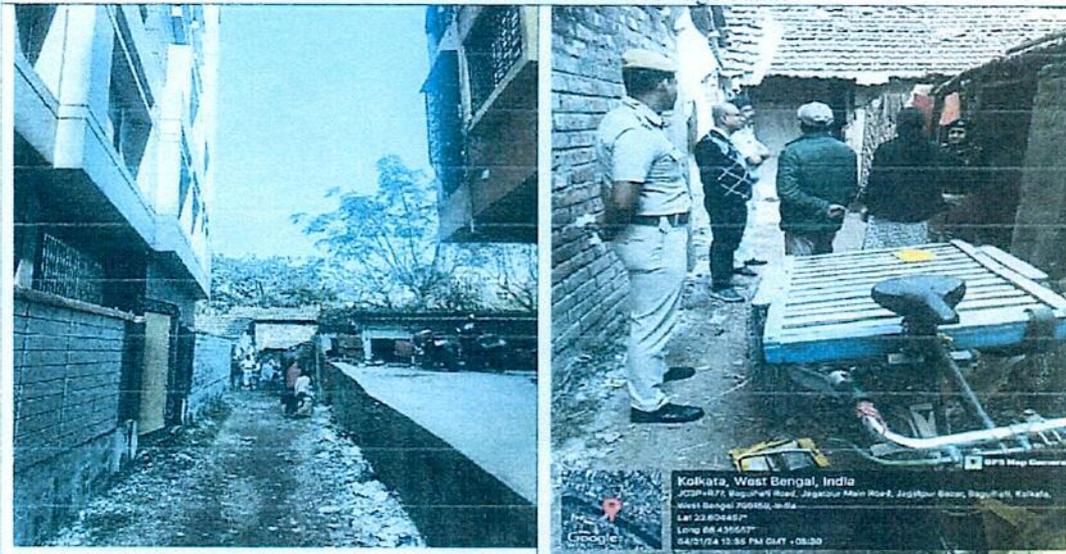
*S. Kundu*  
15/01/24  
S Kundu, Sr. Env. Engineer,  
West Bengal Pollution Control Board

*D. Das*  
15/01/24  
D Das, Asst Env. Engineer,  
West Bengal Pollution Control Board

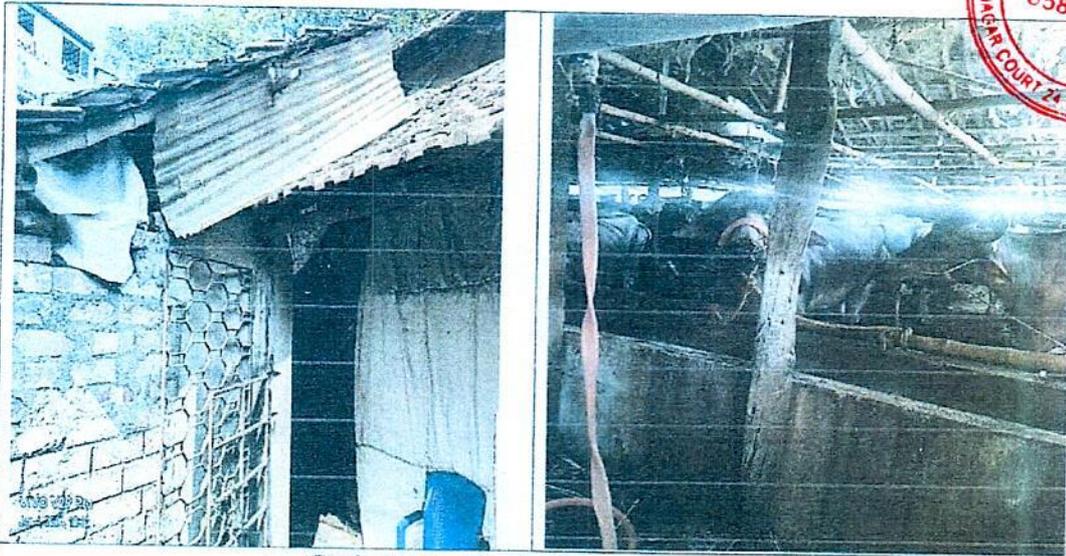
Photographs taken during inspection of cattle sheds opposite Jagatpur Police Outpost within Bidhannagar Corporation area



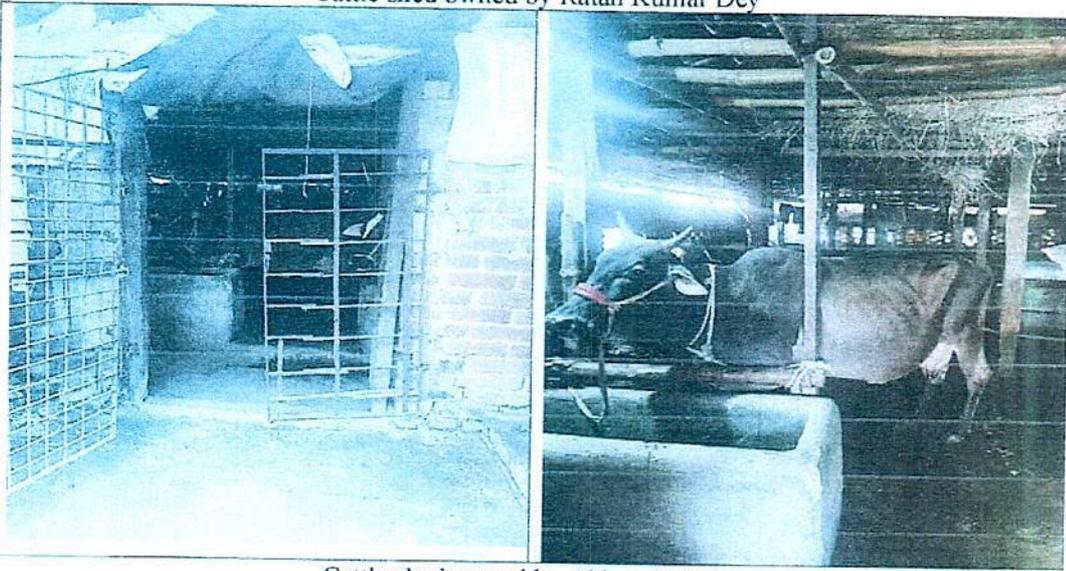
Cattle sheds on the bank of the sewage canal



Approach road to the cattle sheds



Cattle shed owned by Ratan Kumar Dey



Cattle shed owned by Abhay Mahato



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